LAW AND JUDICIARY DEPARTMENT

Madam Cama Marg, Hutatma Rajguru Chowk, Mantralaya, Mumbai 400 032, dated the 18th June 2018

NOTIFICATION

Parsi Marriage and Divorce Act, 1936.

No. PMC-2017/CR-10/D-19.—Whereas the Government of Maharashtra considers it expedient to appoint the persons recommended by the Principal District and Session Judge, Nagpur as delegates to aid in the adjudication of the cases arising under the Parsi Marriage and Divorce Act, 1936 (III of 1936) (hereinafter referred to as 'the said Act') in the Parsi Matrimoninal Court, Nagpur;

Now, therefore, in exercise of the powers conferred by sections 24 and 25 of the said Act, the Government of Maharashtra hereby,—

- (a) appoints, the persons mentioned in Column (2) of the Schedule to the Notification, being Parsis, as the delegates to aid in the adjudication of the cases arising under the said Act in the said Court; and
- (b) directs that the delegates so appointed shall hold office for a term of ten years from the date of publication of this notification in the *Maharashtra Government Gazette*.

Schedule

Serial	Name of Delegates	Address of Delegates
No.	· ·	•
(1)	(2)	(3)
1.	Mr. Shahrukh J. Cassad	' Yazad ' Chhindwara Road, Nelson Sq., Nagpur 440 013.
2.	Mrs. Taubenda Bhagwagar	Behind Poonam Plaza, Palm Road, Civil Lines, Nagpur 440 001.
3.	Mr. Rayomand K. Madan	102/103, Kuber Apartment, New Colony, Nagpur 440 001.
4.	Mr. Cyrus Watchmaker	C-401, JP Heights, Sunderlal Talwar Marg, Byramji Town, Nagpur 440 013.
5.	Adv. Mr. Rayomand M. Daruwala	3rd Floor, A. H. Wadiya Building, Opp. Gandhi Sagar, Nagpur 440 018.
6.	Dr. Jerestin Watchmaker	3rd Floor, A. H. Wadiya Building. Opp. Gandhi Sagar, Nagpur 440 018.
7.	Mrs. Nilujfer Rana	Dinshar Bldg., Gittikhadan, Borgaon, Nagpur 440 013.
8.	Mr. Parneez S. Gimi	Dhawalgiri, 1 Byramji Town, Nagpur 440 013.
9.	Mr. Khushroo A. Poacha	127, New Colony, Nagpur 440 001.
10.	Mrs. Shernaz N. Daver	2nd Floor, Anjuman Memorial Blocks, Tata Baug, Gandhisagar, Nagpur 440 018.
11.	Mrs. Nergish S. Bhathena	' Dina Dale ', Residency Road, Sadar, Nagpur 440 001.

Schedule—Concld.

(1)	(2)	(3)
12. Mr. Khu	ushru H. Randeria	2nd Floor, Parsi Anjuman Apartment, Opp. Gandhi Sagar, Nagpur 440 018.

By order and in the name of the Governor of Maharashtra,

N. J. JAMADAR, Principal Secretary and Remembrancer of Legal Affairs to Government.